

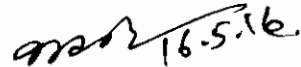
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 17-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
2	Sh. O.P. Sharma-I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 431/15 & 430/15 Ashish Jain Vs. Smt. Tanu	Naseemuddin Quazi	Deepak Pareek
3	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Revision Petition No. 130/16 Kalyan Vs. Smt. Manni	Dinesh Pareek	Ramavtar Khagotia
4	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 197/90 Abida Bibi Vs. Vazir Ali	Ajeet Bhandari	R.K. Agarwal
5	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma
6	Sh. Sudesh Bansal , Advocate	S.B. Civil Misc. Appeal No. 2528/13 Madan Lal Khatik Vs. Smt. Guddi	H.K. Saini	Krishnavtar Sharma
7	Smt. Madhuri Singh , Advocate	S.B. Civil Transfer Application 52/15 Smt. Lata Sharma Vs. Hemkant Sharma	Sudhir Jain	H.V. Nandwana
8	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
9	Sh. Vikas Jain, Advocate	S.B. Civil First Appeal No. 118/97 Ratan Lal Vs. Gyan Swaroop	Rajesh Kapoor	Rajeev Surana
10	Smt. Alka Bhatnagar, Advocate	S.B. Civil First Appeal No. 244/10 Mukesh Saini Vs. Smt. Sushila	Mahesh Sharma	Alankar Khanna

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)